Control in Jammu & Kashmir by the Pakistani groops our has last two months. However there have been some cases of unprovoked firing by Pakistani troops across the Line of Control.

(b) No, Sir,

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Visit of US team for transfer to technology for the LCA

2054. SHRIMATI KRISHNA KAUL; Will the Minister of DEFENCE be Pleased to state:

- (a) whether a US team recently visited India to work out details for the transfer of technology, to help India to make its own light combat aircraft (LCA); and
- (b) if so, what are the details of the decision taken?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) Yes, Sir. A delegation from the US Govt, visited India during November 9—14, 1987. It was composed of scientists/engineers from the laboratories of the US Air Force and officers who will be manning the 'single window' for LCA-re!ated export clearance. The single window is the US Air Force.

(b) The discussions focussed on the methods of implementing laboratory-tolaboratory cooperation for acquisition and absorption of advanced aeronautics technologies like digital flight control, avionics systems integration & simulation, and composite materials. Prospects of considering USA as a source for components, systems etc. which are not yet produced indigenously were also considered. The procurement or progressive manufacture of such items will be governed by technoeeonomie considerations consistent "with our national interest.

Lok Adalats to settle dowry casts

2055. SHRI KAP1L VERM A;

SHRI GANESHWAR KU-SUM:,

Will the Minister of LAW AND JUSTICE be pleased to state;

- (a) whether Government propose to hold Lok Adalats to settle dowry cases; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): (a) and (b) Lok Adalats settle matrimonial cases involving dowry disputes also alongwith other cases.

Permission to Manufacture CTV Tubes

2056. SHR RAMSINGHBHAI
PATALIYABHAI RATHVAKOLI:
Will the PRIME MINISTER be pleased to state:

- (a) whether a number of public and private sector companies, industries and concerns have asked for permis sion to manufacture colour TV tubes:
 - (b) if so, what are the details thereof;
- (c) what is the number of companies which have been given permission and those which have been denied such permission, stating the reasons for grant or denial of permission;
- (d) what is the current price of each type of colour TV tubes and also as on 1st January, 1986 and 1st January, 1987; and
- (e) what is the production and requirement of colour TV tubes i,n the country and the number of colour TV tubes which were imported during last January, 1985 to 31st October, 1987, stating the amount of foreign exchange given thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH.

NOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir.

(b) and (c) The item is delicenced. Details of companies who have applied for FC/CG to manufacture Coloud Picture Tubes and the decision on each of them with reasons for approval/denial are given below:—

S. No. Name of the Applicant

Decision Reasons for Rejection /Approval.

1 M/s. Punjab Display Devices Ltd 'Now M/s. JCT Elec- Approv2 tronics Ltd.)

R C with reputed collaborator with reasonable terms.

- 2 M/s. Uptron Colour Picture Tubes Ltd.
- 3 M/s. Samtel Colour Ltd.
- 4 Shri Raghu Sudon

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Rejected 1. A firm offer from the collaborator was not available.

- 2. It was also not clear whether the Korean colloborator had clearance from their Japanese Licensor.
- 5 M/s. Andhra Pradesh Electronics Development Coipn. Ltd. (APEDC).

M/s Jammu & Kashmir State Industrial Development Corpn., Ltd. (J & KSIDC).

Decision not yet taken.

7 M/s. Rajasthan Industrial Investment Corpn. Ltd. fRTTCOt.

In addition, Bharat Electronics Ltd., have also applied for a letter of intent because the location proposed is within the standard urban area limit of Bangalore and thus not covered under the delicensing provisions. A decision on their application is yet to be taken.

(d) The current price of the tubes of M/s. Uptron Colour Picture Tubes Ltd. is Rs. 1750/-and that of M/s. Punjab Display Devices Ltd. (now M/s. JCT Electronics Ltd.) is Rs. 1745/-Since, the first phase of production based on yamming started only in 1987, the question of providing the price of these tubes on 1st January,

1986 and 1st January, 1987 does not arise,

(e) Production of Colour TV Picture Tubes has not yet started. However, I fixing and adjusting the yoke (called yamming) on to the Colour Picture Tubes has started in two units and upto 31st October, 1987 65529 tubes were yammed locally. It is estimated that approximately 2.75 rrillion Colour Picture Tubes have been imported during 1st January, 1985 to 31st October, 1987 with a total foreign exchange spending of approximately Rs. 220y. crores.